

**GOVERNMENT OF INDIA  
MINISTRY OF PLANNING**

**RAJYA SABHA  
UNSTARRED QUESTION NO. 3599  
TO BE ANSWERED ON 03.04.2017**

**ACHIEVEMENT OF TARGETS UNDER SEVENTEEN POINTS FOR  
SUSTAINABLE DEVELOPMENT**

3599. SHRI MAHESH PODDAR:

Will the Minister of PLANNING be pleased to state:

- (a) whether it is a fact that an appropriate scheme has not been formulated at Central and State level, so far for achieving the targets fixed under seventeen points prescribed under sustainable development goals;
- (b) whether it is a fact that it would be beneficial to formulate a special scheme at Central and State level for achieving the targets on the said seventeen points by year 2030; and
- (c) if so, the steps Government would take in this direction and by when?

**ANSWER**

**MINISTER OF STATE (INDEPENDENT CHARGE) FOR MINISTRY OF PLANNING  
AND MINISTER OF STATE FOR MINISTRY OF URBAN DEVELOPMENT AND  
MINISTRY OF HOUSING & URBAN POVERTY ALLEVIATION**

**(RAO INDERJIT SINGH)**

(a) & (b): The Sustainable Development Goals are addressed in the development agenda of the Government of India being implemented through various development schemes. NITI Aayog has mapped out all the SDGs on the Central Ministries, Centrally-Sponsored Schemes and major government initiatives. The draft mapping has been circulated among Central Ministries and States/ UTs and are placed in public domain.

(c): Central Ministries are striving to achieve the SDG targets by 2030 through the implementation of different development schemes in collaboration with State Governments and UTs.

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